

[Placed in Library. See No. LT-7905/84]

12.06 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventieth Report

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Seventieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

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COMMITTEE ON GOVERNMENT ASSURANCES

Eighth Report

SHRI SANTOSH MOHAN DEV (Silchar) : I beg to present the Eighth Report (Hindi and English versions) of the Committee on Government Assurances.

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Notifications under All India Services Act, 1951

.... (व्यवधान)....

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

अध्यक्ष महोदय : यह तो मैं एंड आर्डर की बात है।

This cannot be discussed here. It is all right. This is law and order situation. Not allowed.

श्री सुरज भान : (अम्बाला) : मैंने एक प्रिविलेज मांगन दिया है।

अध्यक्ष महोदय : मैं देख लूंगा।

श्री अटल बिहारी वाजपेयी : (मई दिल्ली) : अध्यक्ष महोदय, हरियाणा में संसद सदस्य के साथ दुर्व्यवहार किया गया है।

अध्यक्ष महोदय : मैंने कर दिया है।

I have already called for a factual note from the Ministry.

श्री सुरज भान : मगर उसके बाद कुछ नहीं होता।

(d) (i) Review by the Government on the working of the Metallurgical and Engineering Consultants (India) Limited, Ranchi for the year 1982-83.

(ii) Annual Report of the Metallurgical and Engineering Consultants (India) Limited, Ranchi for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b), (c) and (d), above [Placed in Library. See No. LT-7906/84].

(1) The Indian Police Service (Pay) Second Amendment Rules, 1984, published in Notification No. G.S.R. in 198 in Gazette of India dated the 25th February, 1984.

(a) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1984, published in Notification No. G.S.R. 199 in Gazette of India dated the 25th February, 1984. [Placed in Library. See No. LT-7907/84].